

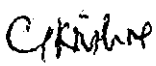
**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. /199

Versus.....

Date of Order	Orders
10-11-94	C.P. 120/94 in OA 780/92
Regd. AD Notices served to the resps No. 1 to 4 along with copy of C.P. Vide No. 6836 to 6839 Dated. 11/11/94. 264 to 270 14/11/94	Mr. S. Kumar - Counsel for the petitioner Heard. Issue notices of the Contempt petition to the respondents returnable on 22-12-94. The personal attendance of the respondents is dispensed with for the time being. May be listed for admission on 22-12-94.
All respondents served. MS 16/12 Reply filed on 20/12/94 MS 21/12	<u>22-12-94</u> Mr. J. K. Kaushik - Counsel for the applicant Mr. Manish Bhandari - Counsel for the respondents Heard. The CP has been disposed of by a separate order, which has been pronounced in the open court.


(O.P. Sharma)
Member (A)


(C. Krishna)
Member (J)


(O.P. Sharma)
M(A)


(C. Krishna)
M(A)